

[English]

**PSUs Joint Venture With Private Sector**

475. SHRI RUPCHAND PAL :

Will the MINISTER OF INDUSTRY be pleased to state :

(a) whether some Public Sector Undertakings have decided recently to form joint ventures with Private Sector companies; and

(b) if so, the existing guidelines and rules in respect of such joint ventures?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) :

(a) Yes, Sir.

(b) Details of policies and guidelines are indicated in the Industrial Policy Statement of July 1991.

**Utilisation Of Ordnance Factory**

476. SHRI RAM PRASAD SINGH :

SHRI RAJESH KUMAR :

Will the PRIME MINISTER be pleased to state :

(a) when the ordnance factory at Itarsi was set up;

(b) the capacity utilisation of the factory in 1988-89 & 1992-93;

(c) whether the factory is working below its installed capacity;

(d) if so, the reasons therefor; and

(e) the steps taken or proposed to be taken to tide over it?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :

Ordnance Factory, Itarsi was set up in March 1983 with a capacity to the level of "War and Wastage" requirements of certain chemicals/

propellants, with the realisation that its actual production in peace time would remain substantially lower than the installed capacity. This is the approach normally adopted to have self-sufficiency in production of propellants. In 1988-89, the capacity utilisation of the factory was 42.31 percent to cater mostly to the training requirement. By 1992-93, with phasing out of some categories of ammunition, the capacity utilisation came down to 15.11 percent. Now, some propellants to meet the emerging requirement have been developed and the capacity utilisation of the factory has risen to 39.05 percent in 1994-95. This is expected to increase further as steps have also been taken to make chemicals for the civil market in the spareable capacity.

[Translation]

**Setting Up Of Wind Power Projects**

477. SHRI BRIJBHUSHAN SHARAN SINGH :

SHRI PANKAJ CHOWDHARY :

SHRI RAM PAL SINGH :

will the PRIME MINISTER be pleased to state :

(a) whether the Government have invited private sector for the setting up of wind power projects in the country ;

(b) if so, the details in this regard indicating the names of the private sector companies from which offers have been received for the setting up of such projects;

(c) the names of the places selected for the setting up of such projects; and

(d) the time by which above projects are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) :

(a) & (b) . Under the New Strategy and Action Plan of Ministry of Non-Conventional Energy Sources, special emphasis is being given to the generation of power from wind energy with the involvement of the private sector. As a result of several promotional and fiscal incentives offered by the Central and State Governments, there is a considerable interest in the private sector for setting up of wind power projects. Proposals aggregating to

over 1500 MW submitted by the private sector companies in the potential States are under different stages of discussions between the companies and the concerned State Governments/State Electricity Boards.

(c) Under the National Wind Resource Assessment Programme, 80 potential sites in 8 States/U.Ts. having annual mean wind speed of 18 kmph and above have been identified, which could be considered suitable for generation of power from wind. A list of sites is given in the Statement attached.

(d) The setting up of projects would depend upon mobilisation of resources by the concerned wind power developers and power evacuation facilities to be provided by the State Electricity Boards.

#### Statement

#### WIND MONITORING STATIONS WITH MEAN ANNUAL WIND SPEED GREATER THAN 18 KMPH

S.NO.	STATION	MEAN ANNUAL WIND SPEED
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#### TAMIL NADU :

1.	ALAGIYAPANDIYAPURAM	20.88
2.	ANDIPATTI	18.96
3.	ARSAMPALAYAM	20.18
4.	AYIKUDY	21.35
5.	EDAYARPALAYAM	22.43
6.	ENNORE	19.18
7.	KATTADIMALAI	23.66
8.	KAYATHAR	20.29
9.	KETHANUR	21.91
10.	MUPPANDAL	25.48
11.	OTTAPIDARAM	18.22
12.	PONGALUR	19.43
13.	POOLAVADI	21.16
14.	PULIYAMKULAM	18.93
15.	REMESWARAM	23.91
16.	SEMBAGARAMANPUDUR	21.69
17.	SULTANPET	18.96
18.	TALAYATHU	20.51
19.	KUMARAPURAM	24.61
20.	NETTUR	20.89

21.	ONAMKULAM	20.40
22.	POOSARIPATTI	20.39

#### LAKSHWADEEP :

1.	AGATHI	18.22
2.	KADMAT	18.00
3.	MINICOY	18.29

#### KARNATAKA

1.	B.B. HILLS	26.78
2.	BOMMANAHALLI	18.06
3.	GOKAK	18.93
4.	HANAMSAGAR	20.23
5.	HANUMANHATTI	20.08
6.	JODIMATTI	29.85
7.	MALGATTI	19.32
8.	SANGUNDI	18.56

9.	CHIKODI	24.00
10.	HARADENAHALLI	18.16
11.	HORTI	21.05
12.	KHAMKARHATTI	21.49
13.	GODEKERE	19.66
14.	KHANDERAYANAHALLI	20.51

#### MADHYA PRADESH

1.	JAMGODRANI	18.44
2.	KHEDA	18.60

#### GUJARAT :

1.	BAMANBORE	20.72
2.	DHANK I	24.53
3.	DHANK II	25.32
4.	HARSHAD	20.02
5.	KALYANPUR	22.21
6.	KUKMA	19.19
7.	MUNDRA	19.54
8.	NAVIBANDER	19.16

10. OKHA MADHI	19.05
11. SURJABARI	19.53
12. LIMBARA	20.02
13. NAVADRA	21.33
14. BHANDARIYA	20.18
15. JAMANVADA	20.20
16. LAMBA	19.47

*[English]***HMT Ltd.**

478. SHRI DATTATRAYA BANDARU :

DR. LAXMINARAYAN PANDEYA:

SHRI CHETAN P. S. CHAUHAN :

Will the Minister of INDUSTRY be pleased to state:

(a) whether the H.M.T. Ltd. is proposing a joint venture tie-up for its Machine Tools Division with international capital goods, firms based in Europe, Japan and U.S.A.;

(b) if so, whether any negotiations have been conducted by the H.M.T. with International Finance Corporation to probe such collaboration; and

(c) if so, the result thereof and the progress made in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) :

(a) to (c) . HMT engaged International Finance Corporation (IFC), Washington to search for international joint venture partners for the Machine Tool Group. However, IFC was unable to locate any international partner for HMT's entire Machine Tool Division, and suggested that HMT should look for local joint venture partners for the different units of its Machine Tool Group.

*[Translation]***New Economic Policy**

479. SHRI UPENDRA NATH VARMA

DR. GUNVANT RAMBHAU SARODE :

SHRI SUSHIL CHANDRA VARMA :

Will the Minister of INDUSTRY be pleased to state :

(a) the number of proposals cleared for setting up industries by multinationals after enforcement of New Economic Policy;

(b) the number of industries actually set up, purchased and participated by them during the last three years;

## MAHARASHTRA

1. CHALKEWADI	20.17
2. PANCHGANI	18.39
3. VIJAYDURG	19.61
4. GUDE PANCHAGANI	20.01

## ANDHRA PRADESH :

1. BHIMUNIPATNAM	19.11
2. KAKULAKONDA	23.08
3. MPR DAM	19.85
4. MUSTIKOVALA	20.16
5. NARASIMHA KONDA	20.08
6. PAYALAKUNTLA	20.09
7. RAMAGIRI-I	19.52
8. RAMAGIRI-III	18.36
9. TIRUMALA	20.43
10. JAMALAMADUGE	18.81
11. SINGANAMALA	23.40
12. KADAVAKALLU	23.08

## KERALA

1. KANJIKODE	22.32
2. KOTAMALA	18.41
3. KOTTATHARA	19.40
4. PONMUDI	18.10
5. PUILLIKANAM	18.53
6. RAMKALMEDU	30.02
7. PANCHALIMEDU	20.61